

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 28

**IA No. 2214/23
In**

**CP (IB) No. 7/Chd/Pb/2023
(Admitted)**

Under Section 7, & 60(5) IBC 2016

In the matter of:-

Indian Bank

...Petitioner/Financial Creditor

Vs.

Indian Clothing League Pvt. Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.12.2023.

Sd/-
Court Officer

October 31, 2023
mamta